

O.A. No. 121/00

10.09.07

Hon' Mr. Ashok S. Karamadi, J.M.

Hon' Mr. K.S. Menon, A.M.

Sri T.S. Pandey learned counsel for the applicant states that he has no instructions from the applicant, in this view of the matter he don't want to press this OA. Accordingly, the OA is dismissed as not pressed.


A.M.

(res)


J.M.